consideration of prevailing market rates of the assets.

(d) Does not arise.

## Disinvestment proceeds

†2998. SHRI MURLI DEORA: Will the Minister of DISINVESTMENT be pleased to state:

- (a) the disinvestment proceeds received during 2000-2001, 2001-2002 and 2002-2003 and how far it fell short of the target;
- (b) the target of disinvestment set for the financial year 2003-04; and
  - (c) the amount spent head-wise and year-wise?

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) The targets set and the amount realised through disinvestment in Public Sector Undertakings from the year 2000-2001 to 2002-2003 are indicated below:—

(Rs. In crore)

Year	Target	Amount realised
2000-2001	10,000	1,868.73
2001-2002	12,000	5,632.25*
2002-2003	12,000	3,348.13

<sup>\*</sup>Inclusive of dividend, special dividend, dividend tax, transfer from surplus cash reserves and lease rent etc.

- (b) A target of realisation of Rs. 13,200 crore through disinvestment of PSUs has been set for the year 2003-04.
- (c) The amount realised from disinvestment in PSUs has been deposited in the Consolidated Fund of India which is used to finance social and economic development programmes, rural development, poverty alleviation, PSU restructuring and infrastructure development.

<sup>†</sup>Original notice of the question was received in Hindi.